

**Central Administrative Tribunal
Madras Bench**

OA/310/00410/2021

Dated the 16th day of April Two Thousand Twenty One

P R E S E N T

Hon'ble Mr.S.N.Terdal, Member(J)

&

Hon'ble Mr.C.V.Sankar, Member(A)

D.Sivakumar,
S/o.K.Dhandapani,
3/44, Thotanoothu Road,
Reddiapatti,
Dindigul District 624 003. ..Applicant
By Advocate **Mr.K.Thilageswaran**

Vs.

1. The Postmaster General,
Southern Region,
Madurai 625002.
2. The Senior Superintendent of Post Office,
Dindigul Division,
The Dindigul Head Post Office Building,
Dindigul 624001.
3. The Post Master,
The Head Post Office,
Dindigul 624 001. ..Respondents
By Advocate **Mr.M.Kishore Kumar-SPC**

ORAL ORDER

[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

The relief prayed for in this OA is as follows:-

“to direct the respondents to reinstate the applicant, by considering his representation dated 17.12.2020 and thus render justice.”

2. For some technical reasons counsel for the applicant could not be connected.

Mr.M.Kishore Kumar is present for the respondents on advance notice. Perused the OA and all the documents.

3. Since the nature of relief prayed for in this OA is limited to that of consideration of representation dated 17.12.2020, this OA is disposed of, without going into the merits of the case, with a direction of the respondents to consider the pending representation of the applicant dated 17.12.2020 and pass a reasoned and speaking order, as per law, within two months from the date of receipt of a copy of this order.

4. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

16.04.2021

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